

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2762
TO BE ANSWERED ON 16.12.2015**

STALLS AT STATIONS

†2762. SHRI HARISH CHANDRA *ALIAS* HARISH DWIVEDI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the basis for allotment of permanent and temporary stalls of eatable at the railway stations across the country;**
- (b) whether the Government proposes to formulate a new policy in connection with allotment of these stalls;**
- (c) if so, the details of the scheme;**
- (d) whether the Government proposes any rules and regulations for pantry cars of the Railways also; and**
- (e) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a): As per Catering Policy 2010, allotment of all static General Minor Units (GMUs) at A, B & C categories of stations is done through open and competitive two-packet tender system while allotment of all static Special Minor Units (SMUs) at A, B, and C category stations and all GMUs and SMUs at D, E and F category stations is done by calling applications through press notification.

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(b) & (c): Review of provisions of Catering Policy and necessary changes required for upgradation of catering services is an ongoing process .

(d) & (e): The guidelines for providing catering services in trains have been stipulated in the Catering Policy, 2010. Further, Standard Bid Document has been issued in 2013 by the Railway Board wherein various terms & conditions and guidelines for award of pantry car contracts for provision of catering services in trains have been enunciated.
